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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/133/2016

NAME OF THE PETITIONER(S)

: S. Venkatesh & another

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) T.V.P. Sai Vihari
Mr Chirvi Vishnu

Counsel R4

Mr. P. Sai Vil

(2) T.V.P. Sai Vihari
Mr Hanishankar

Counsel R1-R3

3 H. KARTHIK SESHADRI
N.P. VIJAYKUMAR / R. PRADEEP

Counsel for Petitioners



ORDER

Shri H Karthik Seshadri, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R1 to R4 present. Counsel for petitioner filed a memo giving the outlines of the proposed compromise between the parties and copy of the same is furnished to the other side. He also submitted that there is a connected TCP/189/2017. Counsel for the respondents prayed time for getting instructions from the clients. Considering his request, time enlarged. Put up on 25.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)